

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 21st March, 2023

NOTICE

In consultation with Telecom Lawyers Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 28.03.2023, 29.03.2023, 05.04.2023 and 06.04.2023 shall take place through virtual mode.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum Principal Secretary, TDSAT.
3. Registrar, TDSAT.
4. PPS to Hon'ble Chairperson, TDSAT.
5. PS to Hon'ble Member-I, TDSAT.
6. PS to Hon'ble Member-II, TDSAT.
7. Director, TDSAT.
8. Dy. Registrar, TDSAT.
9. PPS (Court).
10. Notice Board.
11. TDSAT Website.